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OA 1256/05

24.10.05 Hon. Mr. A. K. Bhatnagar, J.M.
Hon. Mr. D. R. Tiwari, A.M.

Sri Satish Mandhyan Counsel for the applicant submits that he does not want to press this OA and wants to withdraw the same. Accordingly, he is permitted to withdraw the same.

The OA is dismissed as withdrawn. However, a liberty is granted to the applicant to file a fresh OA if so advised.

~~Hon. Mr. A. K. Bhatnagar~~
A.M.

~~Hon. Mr. D. R. Tiwari~~
J.M.

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